## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3860 ANSWERED ON:25.08.2011 EVM Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a high level delegation from the Republic of Indonesia has visited India to see Election Process;

(b) if so, the details in this regard;

(c) the details of the decisions taken by both countries thereafter;

(d) whether the said delegation has shown their interest to procure and introduce the Electronic Voting Machine (EVM) in their electoral process; and

(e) if so, the details in this regard?

## Answer

## MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) Yes, Madam.

(b) A high level Parliamentary delegation from Republic of Indonesia led by H.E. Mr. H. Chiruman Harapap, Chairman of Commission-II of the House of Representatives called on the Election Commission of India on 3rd May, 2011. The delegation comprised of eleven Members of Parliament, two Secretaries of Commission-II of the House of Representatives and the Ambassador of the Republic of Indonesia in New Delhi. The Delegation was briefed by the Election Commission of India on election process in India.

(c) The Election Commission of India has stated that a decision was taken that mutual exchange of co-operation and best practices in the field of electoral management would be given further momentum by the two sides for strengthening democracy. The Election Commission of India and its' counterpart in Republic of Indonesia have since decided to sign a Memorandum of Understanding in the matter.

(d) and (e) The delegation evinced much interest in Electronic Voting Machines (EVMs) but did not make a statement or convey any intention to procure such machines for now.